

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs), THC, DELHI


OFFICE OF THE CHAIRMAN: ELECTION COMMITTEE (DBA ELECTION – 2024),  
THC, DELHI.

NOTICE

**SUBJECT: WITHDRAWAL OF DECLARATION FORM BY THE MEMBERS WHO  
HAVE OBTAINED THE DBA MEMBERSHIP AFTER 31.07.2023**

THIS IS TO NOTIFY ALL CONCERNED THAT REGARDLESS THE ENROLLMENT PRIOR TO 31.07.2023 WITH THE BAR COUNCIL OF DELHI, MEMBERS WHO HAVE OBTAINED THE MEMBERSHIP OF THE DELHI BAR ASSOCIATION AFTER 31.07.2023 i.e. 01.08.2023 ONWARDS, DO NOT FULFILL THE ELIGIBILITY CRITERIA.

THEREFORE, THE MEMBERS WHO HAVE JOINED/OBTAINED THE MEMBERSHIP OF THE DELHI BAR ASSOCIATION AFTER 31.07.2023 ARE REQUESTED TO WITHDRAW THEIR DECLARATION FORMS, IF ANY, SUBMITTED WITH THE UNDERSIGNED.

  
(Harish Sharma)  
Nodal Officer Election Committee  
Delhi Bar Association 2024